

Item No. 14

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1029/2019

Instagram BBC News with regard to  
Coastal Pollution on Marina Beach, Chennai

Date of hearing: 03.12.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

**ORDER**

The news item on Instagram BBC News dated 03.12.2019 has been put up showing huge collection of foam at Marina Beach, Chennai. Similar news items appear in other papers of today, including Indian Express.

Let a joint Committee of the Central Pollution Control Board (CPCB), Municipal Corporation, Chennai and the Tamil Nadu State Pollution Control Board (TNPCCB) look into the matter and furnish an action taken report in the matter before the next date by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). The State PCB will be the nodal agency for coordination and compliance.

We may also refer to order of this Tribunal dated 29.11.2019 in O.A. No. 829/2019, *Lt. Col. Sarvadaman Singh Oberoi v. Union of India & Ors.*, dealing with the subject of coastal pollution on account of dumping of waste and discharge of sewage and effluents and requiring action being taken by the Coastal States, including Tamil Nadu.

A copy of this order be sent to CPCB, Municipal Corporation, Chennai and TNPCB along with the photocopy of the news item by e-mail for compliance.

List for further consideration on 10.02.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

December 03, 2019  
Original Application No. 1029/2019  
SN

